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(b) if so, the details of the places in Delhi where telephone subscribers can deposit their telephone bills.

(c) whether Government propose to expand the services covering all the important and busy localities; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Yes, Sir. With effect from 12-1-95 two mobile vans for collection of payment of telephone bills by cheques only has been introduced in MTNL, New Delhi on experimental basis.

(b) Details are shown in the Annexure. (See Appendix 173, Annexure No. 119).

(c) and (d) Mobile van collection centres have been introduced for the benefit of customers not conveniently served by the existing collection centres. These Mobile van collection centres have been introduced on experimental basis very recently and their operation is being monitored closely, as the provision of more mobile collection centres will depend on the popularity of the scheme and other related factors.

Lifting the Ban on industries in Dabanu Taluka

5433. SHRI V. N. GADGIL: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Maharashtra Government has requested to lift the ban on industries in the buffer zones of 25 Kms. preservable for industries around the outer periphery of Dabanu Taluka;

(b) whether the Government of India have agreed to lift the ban; and

(c) if not, what are the reasons therefor? THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI KAMAL NATH): (a) Yes, Sir.

(b) and (c) The Central Government constituted a Committee to review the Notification for Dahanu which was issued vide No. S. O. 416(E) dated 20th June, 1991. The Committee has recently prepared the draft report. Appropriate decision in this regard would need to be taken after finalisation of the report.

Worli-Badra Freeway Project in Bombay

5434. SHRI V. N. GADGIL: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Worli-Bandra Freeway project in Bombay proposed by the Maharashtra Government will result in reduction in pollution arising out of automobiles exhausts;

(b) whether Goverment of India have cleared the project; and

(c) if not, what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) According to the feasibility report submitted by the Bombay Metropolitan Regional Development Authtrity the proposed Worli-Bandra freeway project in Bombay will reduce the air pollution at Mahim Causeway due to improved traffic flow conditions and diverted traffic.

(b) and (c) The project has not yet been cleared by the Government from an environmental angle. The proposal was examined by the Expert Committee in its meetings held on 20-8-93, 24.8.94, 28.9 94, 20 & 21st Dcember, 1994 & 6th & 7th February, 95. Only a part of the additional information sought by the committee has been furnished recently. The Environmental Impact Assessment report for the entire length of western freeway from Nariman point to World nas not yet been submitted.